

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 632  
TO BE ANSWERED ON 06.02.2017**

**Model Schools**

632. SHRI SULTAN AHMED:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has deferred/shelved the proposal to set up Model Schools on Public Private Partnership model in Non-Educationally Backward Blocks across the country;
- (b) if so, the reasons therefor;
- (c) the number of Model schools that have become operational across the country including in the State of West Bengal, State/UT-wise; and
- (d) the details of Model Schools approved and amount sanctioned in the State of West Bengal?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) & (b) : The Centrally Sponsored Scheme of Model School Scheme envisaged setting up of one model school per block as a benchmark of excellence at the block level. The scheme had two modes of implementation, viz. (i) setting up of schools in educationally backward blocks (EBBs) through State/UT Governments, and (ii) establishing schools under Public-Private Partnership (PPP) mode in blocks which are not educationally backward. However, the scheme has been delinked from the support of the Government of India with effect from 2015-16 and stands transferred to States/UTs in the light of higher devolution of funds to the States as recommended by the 14<sup>th</sup> Finance Commission.

(c) : No schools have been awarded under PPP mode. However, under State Sector Component of the Model School Scheme, the State/UT-wise details of model schools which have been made operational as on 31.3.2015 is given at Annexure-I.

(d) : A total of 67 model schools were approved in the State of West Bengal for which an amount of Rs. 137.56 crore was sanctioned. Detailed year-wise status of model schools approved and amount sanctioned in the State of West Bengal is at Annexure-II.

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ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 632 FOR 06.02.2017 BY SHRI SULTAN AMHED REGARDING MODEL SCHOOLS

State/UT-wise details of model schools functional till the end of financial year 2014-15

Sl. No.	States	Operational Model Schools
1.	Andhra Pradesh	163
2.	Assam	14
3.	Chhattisgarh	74
4.	Gujarat	84
5.	Haryana	36
6.	Jharkhand	89
7.	Karnataka	74
8.	Madhya Pradesh	201
9.	Maharashtra	43
10.	Punjab	21
11.	Rajasthan	66
12.	Tamil Nadu	44
13.	Telangana	192
	<b>Total</b>	<b>1101</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 632 FOR 06.02.2017 BY SHRI SULTAN AMHED REGARDING MODEL SCHOOLS**

**Model schools approved and amount sanctioned in the State of West Bengal**

<b>Year</b>	<b>No. of Model Schools approved</b>	<b>Amount sanctioned (Rs. in crore)</b>
2009-10	20	3.58
2010-11	-	19.07
2012-13	16	18.57
2014-15	31	96.34
<b>Total</b>	<b>67</b>	<b>137.56</b>